			<b>SCHEDULE</b>			
	FORMAT	FOR STATISTICAL	L DATA FOR THE	MONTH SEPTEM	BER 2020	
			(SEE RULE 3)			
	NAME OF COURT	NO. OF PENDING (ON THE 1 <sup>st</sup> DAY OF MONTH)	NO. OF NEW CASES INSTITUTED DURING THE MONTH	NO. OF CASES DISPOSED DURING THE MONTH	TOTAL CASES PENDING IN THE COURT (ON THE LAST DAY OF THE MONTH	OF DAYS TAKEN TO DECIDE THE CASE
1	2	3	4	5	6	7
1	COMMERCIAL COURT AJMER	1203	36	00	1239	00

वाणाज्यक न्यायालय अजन

				MONTH SEPTEM	BER 2020		The second secon
	LICTO			FORM 2			
S.NO	COURT	F CASES IN	WHICH E-PAY	MENTS OF COU	RT FEES WAS N	MADE DURING TH	E MONTH
	COURT	DISTRICT	CASE NO.	PETITIONER/ RESPONDENT	ADVOCATE	DATE OF REGISTRATION	DATE OF E-PAYMENT OF COURT FEES
1	2	3	4	5	6	7	8
	COMMERCIAL COURT AJMER		16/2020	SHRI FILLING STATION V/S BHARAT PETROLEUM	SHRI AJAY NAHAR	16-09-2020	15-09-2020

नोटः दो सिविल वाद में ई-कोर्ट फीस पेश कि गई थी परन्तु पोर्टल पर ई-कोर्ट फीस का सत्यापन नही हो सका जिस पर वकील प्रार्थी द्वारा उक्त कमी को दुरूस्त करने हेतु समय चाहा गया।

टाणिकिक म्यायालय अंगंभी

				MONTH SEPTEM	BER 2020		
				FORM 3	GG HAG TA	KEN PLACE DUR	DATE OF E-PAYMEN
	LIST OF CASE	S IN WHICH	ELECTRONIC	SERVICE OF PR	OCESS HAS TA	DATE OF	DATE OF E-PAYMEN
S.NO	COURT	DISTRICT	CASE NO.	PETITIONER/ RESPONDENT	112	REGISTRATION	OF COURT FEES
				RESPONDENT	6	7	15.00.2020
1	2	3	4	OMBLEH LING	SHRI AJAY	16-09-2020	15-09-2020
	COMMERCIAL COURT AJMER	AJMER	16/2020	SHRI FILLING STATION V/S BHARAT PETROLEUM	NAHAR		

न्यायाधीश वाणिज्यिक न्यायालय असम्ब

		MO	NTH SEPTEMBER 2	.020		
	LIST OF TOTAL	L NO. OF CASES	S RANDOMLY ALLO	OCATED DURING	THE MONTH	
			FORM-4			
S.NO.	COURT	DISTRICT	COURT NAME	COURT NO.	CASE TYPE	CASE COURN (NO OF CASES RANDOMLY ALLOCATED
1	2	3	4	5	6	7
1	COMMERCIAL COURT AJMER	NIL	NIL	NIL	NIL	NIL

न्यायाधीश वाणिज्यिक न्यायालय अजमर

			Ŋ	MONTH SEPTEM	BER 2020		
				FORM 5			
	LIST OF	CASES IN V	WHICH CASE I	MANAGEMENT H	HEARING WAS	HELD DURING THE	MONTH
S.NO	COURT	DISTRICT	CASE NO.	PETITIONER/ RESPONDENT	ADVOCATE	DATE OF REGISTRATION	DATE OF CASE MANAGEMENT HEARING
1	2	3	4	5	6	7	8
	COMMERCIAL COURT AJMER		NIL	NIL	NIL	NIL	NIL

द्वार्थाणीय वाणिज्यिक न्यायालय अजिन्ह

#### COMMERCIAL COURT AJMER MONTH AUGUST 2020

FORM 6

5	COURT	DISTRICT	CASE	PETITIONER	MMERCIA	r	POSED DURING WHETHER	DATE OF	DAYS FOR	NATUREOF	DAILO	NO. OF DAYS	SECTION
			110.	V/S RESPONDENT		REGISTRATION		DECISION	DISPOSAL	DISPOSAL		EXECUTION OF DECREE FROM DATE OF DECISION	
cerotes			-					0	10	11	12	13	14
١	2	3	4	5	6	7	8	9	10		1	And the second s	-
1	COMMERCIAL COURT AJMER	AJMER	-	-	-	-	-		-	•			

न्यायाधीश वाणिज्यिक न्यायालय अजमर

	SUMMARY (	OF COMMERCIA	FORM -7 L CASES DURING 7 SEPTEMBER- 2020		TEMBER 2020	
S.NO.	COURT	DISTRICT	NO. OF PENDING (ON THE 1 <sup>st</sup> DAY OF MONTH)	TOTAL NO. OF CASES INSTITUTED DURING THE MONTH	TOTAL NO. OF CASES DISPOSED DURING THE MONTH	TOTAL NO CASES PENDING ATTHE END OF
1	2	3	4	5	6	7
•	COMMERCIAL COURT AJMER	AJMER	1203	36	00	1239

न्यायाधीश वाणिज्यिक न्यायालय अजमर

	LIST OF CASES RECEIVED	FOR PRE-INSTITI	SEE RULE 10(2) UTION MEDIATION	ON AND SETTLEM	ENT DURING THI	E MONTH
			SEPTEMBER- 2020	)		
S.NO.	NAME OF MEDIATION CENTRE (FOR EXAMPLE DLSA OR MAIN MEDIATION CENTRE MUMBAI)	TOTAL NO. OF APPLICATIONS PENDING ON 1 <sup>st</sup> DAY ON THE MONTH	TOTAL NO. OF APPLICATIONS RECEIVED DURING THE MONTH	TOTAL NO. OF CASES SETTELED DURING THE MONTH	TOTAL NO. OF NON STARTER CASES DURING THE MONTH	TOTAL NO. OF APPLICATIONS PENDING AT THE END OF THE MONTH
1	2	3	4	5	6	7
1	NIL	NIL	NIL	NIL	NIL	NIL

न्यायाधीश वाणिष्यक न्यायालय अजमर

#### Statical Data Format

				SCHEDULE		
			Format for statistical da	ata for the Month of Septe	ember, 2020	
	- 17 1 1 1 1			(See Rule 3)		
SN	Name of the Court	No. of cases pending (on the 1 <sup>st</sup> day of Month)	No. of New cases instituted (during the month as per column 3)	Total cases pending in the court (on the last day of the month as per column 3)	No. of cases disposed (during the month as per column 3)	Average no. of days taken to decide the case
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Judge, Commercial Court no 1, Jaipur Metro-II	1759	219	1978	403	N/A

न्यायाधीश वाणिज्यिक न्यायालय, क्रम-1 जरमुर Randomly Allocated case

# Judge, Commercial Court No 1, Jaipur Metropolitan-II

Month September-2020

Form-4

	List of to	otal no. c	of cases rand	domly allo	ocated duri	ng the month
S. N0.	Court	District	Court Name	Court No.	Case type	Case Count (No. of cases randomly allocated)
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Judge, Commercial Court no 1, Jaipur Metro- II				Nil	

न्या**र्या**ष्टीश वाणिज्यिक न्यायालय, क्रम-1 जरुर Case managemen hearing

### Judge, Commercial Court No 1, Jaipur Metropolitan-II

Month September-2020

Form-5

List of cases in which Case Management Hearing was held during the month

SN (1)	Court	District	Case No.	Petitioner v/s Respondent	Advocate	Date of Registration	Date of case Managemen Hearing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Judge, Commercial Court no 1, Jaipur Metro- II				Nil		

न्यायाधीश वाणिज्यिक न्यायालय, क्रम-1 जक्पुर

Contested case list

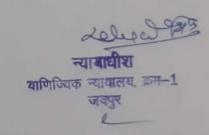
#### Judge, Commercial Court No 1, Jaipur Metropolitan-II

Month September-2020

Form-6

Contested Commercial Cases disposed during the month

SN	Court	District	Case No.	Petitioner v/s Respondent	Advocate	Date of Registration	Whether urgent relief was sought and Pre- Institution Mediation did not take place Yes/ No	Date of Decision	Days for Disposal	(Contested/Sat			Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
1	Judge, Commercial Court no 1, Jaipur Metro-II	Jaipur Metro-II	34/2019 (276/2019)	Jaipur Municipal Corporation V/s M/s Simpark Infrastructure Pvt. Ltd. & other	Dr. P.C. Jain Sh. Harshvardhan Nandwana	03-06-2019	Nil	09-09-2020	464	Contested	Nil	Nil	Sec. 34 Arb. Act



Summary of commercial cases

# Judge, Commercial Court No 1, Jaipur Metropolitan-II

Month September-2020

Form-7

	Sı	ummary o	of Commercia	al Cases durin	g the month	
SN	Court	District	Total no. of cases pending on the 1 <sup>st</sup> day of the month		Total number of cases disposed during the month	Total number of cases pending at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Judge, Commercial Court no 1, Jaipur Metro- II	Jaipur Metro-II	1759	219	403	1575

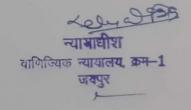
न्यायाधीश वाणिज्यिक न्यायालय, क्रम-1 जवपुर pre institution mediation

### Judge, Commercial Court No 1, Jaipur Metropolitan-II

Month September-2020

[See rule 10 (2)]

SN	Name of Mediation Centre [For example, DLSA or Main Mediation Centre Mumbai]	total no. of applications pending on the 1 <sup>st</sup> day of the month	Total no. of applications received during the month	Total no. of cases settled during the month	Total no. of non- starter cases during the month	Total no. of applications pending at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)



ect				

## Judge, Commercial Court No 1, Jaipur Metropolitan-II

Month September-2020

Form-3

List of cases in which Electronic Service of Process has taken place during the month

-			List of cases if	which Electronic Service of Process	ilas taken piace darii	S die mond	
SN	Court	District	Case No.	Petitioner v/s Respondent	Advocate	Date of Registration	Date of e-Payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Judge, Commercial Court no 1, Jaipur Metro- II	Jaipur	Nil	Nil	Nil	Nil	Nil

न्याबादीश यागिज्यिक न्यायालय, क्रम-1 जयपुर

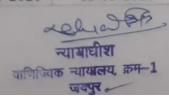
#### Judge, Commercial Court No 1, Jaipur Metropolitan-II

Month September-2020

Form-2

				Form-2			
				List of cases in which e-Payment of Court fees wa	as made during the month		
SN	Court	District	Case No.	Petitioner v/s Respondent	Advocate	Date of Registration	Date of e-Payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Judge,	Jaipur	323/2020	SBI vs. M/s Jai Shree Shyam Metals	Sh. Sushil Pujari	03-09-2020	03-09-2020
2	Commercial Court no 1,	Jaipur	324/2020	SBI vs. M/s Raj Departmental Store	Sh. Sushil Pujari	03-09-2020	03-09-2020
3	Jaipur Metro- II	Jaipur	325/2020	SBI vs. M/s Jai Shree Ram Plywood	Sh. Sushil Pujari	03-09-2020	03-09-2020
4		Jaipur	326/2020	SBI vs. M/s Gurukripa Enterprises	Sh. Sushil Pujari	03-09-2020	03-09-2020
5		Jaipur	1638/2020	M/s Compucom Software Ltd.vs. Principal Secretary, Secondary Education	Sh. Divesh Sharma	04-09-2020	05-08-2020
6		Jaipur	327/2020	SBI vs. M/s Thari Mari Sarees	Sh. Umrao Singh	08-09-2020	07-09-2020
7		Jaipur	328/2020	SBI vs. M/s The Vision Solution	Sh. Umrao Singh	08-09-2020	07-09-2020
8		Jaipur	1690/2020	M/s Laxmi India vs. Smt. Prem Devi	Sh. Kuldeep Singh	08-09-2020	03-09-2020
9		Jaipur	1691/2020	M/s Laxmi India vs. Kanaram	Sh. Kuldeep Singh	08-09-2020	03-09-2020
10		Jaipur	1692/2020	M/s Laxmi India vs. Smt. Beermati Devi	Sh. Kuldeep Singh	08-09-2020	03-09-2020
11		Jaipur	1693/2020	M/s Laxmi India vs. Yadram Gurjar	Sh. Kuldeep Singh	08-09-2020	03-09-2020
12		Jaipur	1694/2020	M/s Laxmi India vs. Smt. Seema Devi	Sh. Kuldeep Singh	08-09-2020	03-09-2020
13		Jaipur	1695/2020	M/s Laxmi India vs. Balraj Singh Nayak	Sh. Kuldeep Singh	08-09-2020	03-09-2020
14		Jaipur	1696/2020	M/s Laxmi India vs. Mukesh Kumar Dhanka	Sh. Kuldeep Singh	08-09-2020	03-09-2020
15		Jaipur	1697/2020	M/s Laxmi India vs. Malchand Jangid	Sh. Kuldeep Singh	08-09-2020	03-09-2020
6		Jaipur	1698/2020	M/s Laxmi India vs. Smt. Manisha Devi Meena	Sh. Kuldeep Singh	08-09-2020	03-09-2020
7		Jaipur	1699/2020	M/s Laxmi India vs. Shri Kishan Jat	Sh. Kuldeep Singh	08-09-2020	03-09-2020
8		Jaipur	1700/2020	M/s Laxmi India vs. Smt. Gopi Devi Meena	Sh. Kuldeep Singh	08-09-2020	03-09-2020
9		Jaipur	1701/2020	M/s Laxmi India vs. Chittar Mal Jyotishi	Sh. Kuldeep Singh	08-09-2020	03-09-2020

Page 1



6-6	FALL	rt 1/	00	<b>E</b>
e-c	ou		u u	э.

20	Jaipur	1702/2020	M/s Laxmi India vs. Harinarayan Yadav	Sh. Kuldeep Singh	08-09-2020	03-09-2020
21	Jaipur	1703/2020	M/s Laxmi India vs. Smt. Kalawati Devi Saini	Sh. Kuldeep Singh	08-09-2020	03-09-2020
22	Jaipur	1704/2020	M/s Laxmi India vs. Smt. Kamla Devi Saini	Sh. Kuldeep Singh	08-09-2020	03-09-2020
23	Jaipur	1705/2020	M/s Laxmi India vs. Balbir Singh Shekhawat	Sh. Kuldeep Singh	08-09-2020	03-09-2020
24	Jaipur	1706/2020	M/s Laxmi India vs. Smt. Mooli Devi Meena	Sh. Kuldeep Singh	08-09-2020	03-09-2020
25	Jaipur	1714/2020	M/s Fankaar Interiors vs. M/s Fruitful Buildcon	Sh. Abhisar Bhanu	11-09-2020	11-09-2020
26	Jaipur	331/2020	SBI vs. M/s Nandini Traders	Sh. Rakesh Verma	11-09-2020	07-09-2020
27	Jaipur	332/2020	SBI vs. M/s Pinkcity Holiday Tour	Sh. Rakesh Verma	11-09-2020	07-09-2020
28	Jaipur	333/2020	SBI vs. M/s Mangal Hardware & Sanitary	Sh. Rakesh Verma	11-09-2020	07-09-2020
29	Jaipur	334/2020	SBI vs. M/s Patanjali Arogya Kendra	Sh. Rakesh Verma	11-09-2020	07-09-2020
30	Jaipur	335/2020	SBI vs. M/s Pilodiya Industries	Sh. Rakesh Verma	11-09-2020	07-09-2020
31	Jaipur	337/2020	SBI vs. M/s Devendar Welcare	Sh. Jayant Vajhe Jaipuria	14-09-2020	10-09-2020
32	Jaipur	338/2020	SBI vs. M/s Jainawat Opticals	Sh. Jayant Vajhe Jaipuria	14-09-2020	10-09-2020
33	Jaipur	339/2020	SBI vs. M/s Vishal Medical & General Store	Sh. Jayant Vajhe Jaipuria	14-09-2020	10-09-2020
34	Jaipur	341/2020	SBI vs. M/s T.C. Enterprises	Sh. Jayant Vajhe Jaipuria	14-09-2020	10-09-2020
35	Jaipur	342/2020	Anil Kumar Gupta vs. Mojika Real Estate & Developers Pvt. Ltd.	Sh. Ashok Kumar Choudhary	14-09-2020	07-08-2020
36	Jaipur	1716/2020	M/s Khussro Firms vs. Union of India	Sh. Jitendra Sharma	16-09-2020	15-09-2020

न्या**याधीश** वाणिज्यिक न्यायात्तय, क्रम-1 जयपुर



#### Court Name Commercial Court 2, Jaipur Metro II, Jaipur Month September, 2020

	Format for Statistical data [See Rule 3(1)]										
S.No.		No. of cases (on the 1st day of month of)	No. of new cases instituted (during the month as per column 3)	Total cases pending in the court (on the last day of the month as per column 3)	No. of cases disposed (during the month as per column 3)	Days taken to decide the case					
-1	-2	-3	-4	-5	-6	-7					
1	C.C. 2,	656	136	792	6	N/A					

Judge Commercial Court No. 2 Jaipur

# Court Name Commercial Court 2, Jaipur Metro II, Jaipur

Month September, 2020

			11,	tonth Sept	chibel, 20.	20					
				For							
	List of cases e-filed during the month										
Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate		Advocate E-	Date of Registration	Date of e- filing		
-1	-2	-3	-4	-5	-6	-7	-8	-9	-10		
1	C.C.2	Jaipur Metro II, Jaipur				Nil		1	1		

Judge Commercial Court No. 2

#### Court Name Commercial Court 2, Jaipur Metro II, Jaipur

#### Month September, 2020

Form 2

Nil

Jaipur Metro

II, Jaipur

C.C. 2

Sr.

No.

-1

List of cases in which e-Payment of Court fees was made during the month Petitioner Date of e-Name Vs payment of Respondent Date of Court Fees Registration Advocate Name Case No. District Court -8 -4 -5 -6 -3 -2

Nil

Nil

Nil

ion Attri Judge Commercial Court No. 2 Waipur

Nil

# Court Name Commercial Court 2, Jaipur Metro II, Jaipur Month September, 2020

Form 3	List of cases	in which Elec	ctronic Servi	ce of Process	has taken pl	lace during th	ne month
Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
-1	-2	-3	-4	-5	-6	-7	-8
1	C.C. 2	Jaipur Metro II, Jaipur	Nil	Nil	Nil	Nil	Nil

Judge
Commercial Court No. 2
2 Jaipur

### Court Name Commercial Court 2, Jaipur Metro II, Jaipur Month September, 2020

	List of total	no. of cases r	Form 4 andomly allo	ocated durin	g the month	
Sr. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
-1	-2	-3	-4	-5	-6	-7
1	C.C. 2	Jaipur Metro II, Jaipur	Nil	Nil	Nil	Nil



# Court Name Commercial Court 2, Jaipur Metro II, Jaipur Month September, 2020

Form 5

Court District Case No. Petitioner Advocate Date of Da

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of case management Hearing
-1	-2	-3	-4	-5	-6	-7	-8
1	C.C. 2	Jaipur Metro II, jaipur	Nil	Nil	Nil	Nil	Nil

Judge

mmercial Court No. 2

Jaipur

#### Court Name Commercial Court 2, Jaipur Metro II, Jaipur Month September, 2020

Form 6
Contested commercial cases disposed during the month

				Contest	eu comme	ercial cases	disposed	during the	month				
Sr. No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Whether	Date of Decision	Days for disposal	Nature of Disposal (Contested /Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	1
-1	-2	-3	-4	-5	-6	-7	-8	-9	10	-,,			
1	C.C. 2	Jaipur Metro	Nil	Nil	Nil	Nil	Nil	Nil	-10	-11	-12	-13	-14
		Iİ, Jaipur			7.11	7311	1411	INII	Nil	Nil	Nil	Nil	Nil

Judge Commercial Court No. 2 Jaipur

# Court Name Commercial Court 2, Jaipur Metro II, Jaipur Month September, 2020

#### Form 7

**Summary of Commercial Cases during the month** 

	Sr. No.	Court	District	Total number of cases pending on the 1st day of the month	Total number of cases instituted		Total number of cases pending at the end of the month
-	-1	-2	-3	-4	-5	-6	-7
-	1	_	Jaipur Metro II,	656	136	6	786

Judge Commercial Court No. 2

#### Court Name Commercial Court 2, Jaipur Metro II, Jaipur

### Month September, 2020

I	List of cases receive	d for Pre-Institu	ition Mediation a	and Settlemen	t during the n	nonth
Sr.	Name of Mediation	Total number of	Total number of applications	Total number of	Total number of	Total number of
No.	Centre [For example, DLSA or Main Mediation Centre Mumbail	pending on		duringthe	cases during the month	applications pending at the end of the month
	-1 -2	-3	-4	-5	-6	-7
	1		Nil		42,69	

Judge
semmercial Court No. 2

			Statical Data Fo	rmat	
		Format for statistical da	ta for the Month of Septe	mber, 2020	
	No of cases panding		(See Rule 3)		
Name of the Court			(on the last day of the month as	No. of cases disposed (during the month as per column 3)	Average no. of days taken to decide the case
(2)	(3)	(4)	per column 3)		(2)
	}		(3)	(6)	(7)
Court no 3, Jaipur Metro-II	546	125	648	23	N/A
	Court (2) Commercial Court no 3, Jaipur	Court (on the 1st day of Month) (2) (3)  Commercial Court no 3, Jaipur 546	Name of the Court (2) (3) (3) (4) No. of cases pending (on the 1st day of Month) (3) (4) (4)	Name of the Court (2) (3) (3) (4) (5)  No. of cases pending (on the 1st day of Month) (3) (4) (5)  Commercial Court no 3, Jaipur 546 (5)  SCHEDULE  (See Rule 3)  (No. of New cases instituted (during the month as per column 3) (5)  (4) (5)	Name of the Court (2) (3) (3) (4) (5) (6)  No. of cases pending (on the 1 <sup>st</sup> day of Month) (3) (4) (5) (6)  No. of cases pending (on the 1 <sup>st</sup> day of Month) (3) (4) (5) (6)

अन्य पार्टि अस्य प्राप्त कि अस्य प्राप्त कि अस्य प्राप्त कि स्वाप्त कि स्वाप

#### e-court fees

	Commercial Court No 3, Jaipur Metro-II												
	Month September-2020												
	Form-2												
	List of cases in which e-Payment of Court fees was made during the month												
SN	Court	District	Case No.	Petitioner v/s Respondent	Advocate	Date of Registration	Date of e-Payment of Court Fees						
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)						
1	Commercial Court no 3, Jaipur Metro- Il	Nil	Nil	Nil	Nil	Nil	Nil						

अने प्र पार्टी जाराधीश बाणिज्यिक न्यायालय क्रम-3 जयपुर

#### Electronic process list

			Comm	ercial Court N	No 3, Jaipur	Metro-II	
					tember 2020		
				For	m-3		
	List	of cases ir	which El	ectronic Service o	f Process has tal	en place during the	month
SN	Court	District	Case No.	Petitioner v/s Respondent	Advocate	Date of Registration	Date of e-Payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Commercial Court no 3, Jaipur Metro- 11	Nil	Nil	Nil	Nil	Nil	Nil

अन्य पार्ट्य) व्याणिज्यिक न्यायाः , प-3 जयपुर

Randomly Allocated case

# Commercial Court No 3, Jaipur Metro-II

Month September-2020

#### Form-4

	List of to	tal no. o	f cases rand	domly allo	ocated duris	ng the month
SN	Court	District	Court Name			Case Count (No. of cases randomly allocated)
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Commercial Court no3, Jaipur Metro- II				Nil	100 00 00 00 00 00 00 00 00 00 00 00 00

वाणि ज्यिक न्यायालय क्रम-3

Case managemen hearing

# Commercial Court No 3, Jaipur Metro-II

Month September-2020

Form-5

List of cases in which Case Management Hearing was held during the month

Contract of the Contract of th	SN	Court	District	Case No.	Petitioner v/s Respondent	Advocate	Date of	Date of case Management Hearing
	(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
	1	Commercial Court no 3, Jaipur Metro H				Nil	********	

Biofu (160)

चावितिस्त्रस्य स्थालयं स्वयः । जयारा

Contested case list

#### Commercial Court No 3, Jaipur Metro-II

Month September-2020

Form-6

Contested Commercial Cases disposed during the month of September, 2020

1	Commercial Court no 3, Jaipur	Jaipur Metro	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
SN	Court	District	Case No.	Petitioner v/s Respondent	Advocate	Date of Registration	Whether urgent relief was sought and Pre- Institution Mediation did not take place Yes/No	Date of	Days for Disposal	Nature of Disposal (Contested/ Settled)	evecution	No. of days for execution of decree from date of decision	Act Section

न्यायः । २० **धाणिन्यिक** न्यायः त्वयं **क्रम**-

जयप

Summary of commercial cases

# Commercial Court No 3, Jaipur Metro-II

Month September-2020

Form-7

	Su	mmary o	f Commercial	Cases during	the month	
SN	Court	District	Total no. of cases pending on the 1 <sup>st</sup> day of the month		cases disposed	Total number of cases pending at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Commercial Court no 3, Jaipur Metro- II	Jaipur Metro-II	546	125	23	648

अन्य पार्वि । स्थायाजीय सांगिजिताचा सामात्वय राजा-३

pre institution mediation

# Commercial Court No 3, Jaipur Metro-II

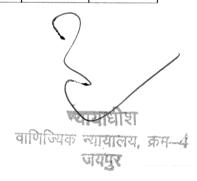
Month August-2020

[See rule 10 (2)]

	List of cases r	eceived for P	re -Institution	Mediation and	d Settlement d	uring the month
SN	Name of Mediation Centre [For example, DLSA or Main Mediation Centre Mumbai]	total no. of	Total no. of	Total no. of cases settled during the	Total no. of non-	Total no. of applications pending at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1				Nil		

स्थाधाधीश स्थाधाधीश स्थाधाधीश स्थाधाधीश स्थाधाधीश

	Cor	urt Name-	- Commer	cial Court	no. 4, Jaij	our	
•		M	lonth- Sep	tember, 20	20		
			Fo	rm 2			
•	List of cases	in which e-l	Payment of C	Court fees was	s made durii	ng the month	
				Petitioner			
				Name Vs		1 1 1	Date of e-
Sr.				Respondent		Date of	payment of
No.	Court	District	Case No.	Name	Advocate	Registration	
-1	-2	-3	-4	-5	-6	-7	-8
	Commercial						
1	Court no. 4,	Jaipur	-	-	- -	<b>-</b> 2	<b>-</b> '' ,
	Jaipur	S			,		



S-1 Form-1

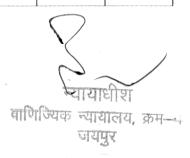
	Court	Name – C	Commercia	al Court n	o. 4, Jaipur	•
		Mon	th – Septe	mber, 2020	<b>)</b>	
		Fo	rmat for Stati [See Rule			
S.No.	Name of Court	(on the 1st day of	cases instituted (during the	Total cases pending in the court (on the last day of the month as per column 3)	(during the month as per	Days taken to decide the case
-1	-2	-3	-4	-5	-6	(7)
1	Commercial Court no. 4, Jaipur	703	123	824	2	-



		Co	_	- Commerc			pur		
			M	lonth- Sept	tember, 20	20			
				For	m 1				
			List o	f cases e-filed	during the	month			
Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E- mail Id	Date of Registration	Date of e
-1	-2	-3	-4	-5	-6	-7	-8	-9	-10
1	Commercial Court no. 4, Jaipur	Jaipur				Nil	\ \ \ \ \ \ \ \ \ \ \ \ \ \ \ \ \ \ \		Ř.

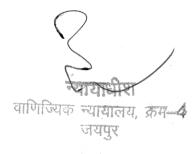
न्यायाधीश बाणिज्यिक न्यायालय, क्रम-4 जयपुर

	Cor	urt Name	- Commer	cial Court	no. 4, Jai	pur						
	Month- September, 2020											
Form 3	List of cases in	n which Elec	ctronic Servi	ce of Process	has taken pl	ace during th	e month					
Sr.				Petitioner Name Vs. Respondent		Date of	Date of Electronic Service of					
No.	Court	District	Case No.	Name	Advocate	Registration	Process					
-1	-2	-3	-4	-5	-6	-7	-8					
1	Commercial Court no. 4,	Jaipur		The second secon	100 100 100 100 100 100 100 100 100 100	-	-					

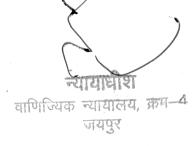


# Court Name- Commercial Court no. 4, Jaipur Month- September, 2020

	Form 4 List of total no. of cases randomly allocated during the month											
Sr. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)						
-1	-2	-3	-4	-5	-6	-7						
1	Commercial Court no. 4, Jaipur			Ni	1							



		Co	urt Name	- Commer	cial Court	no. 4, Jai	pur	itawi sigo storen de materia para mening and minumini and
			M	onth- Sep	tember, 20	20		
7-				For	rm 5			
	]	List of cases	in which Cas	e Managem	ent Hearing v	was held dur	ing the mont	h
Sr.		Court	District	Case No.	Petitioner	Advocate	Date of	Date of case
No.					Name Vs.		Registration	management
					Respondent			Hearing
					Name			
	-1	-2	-3	-4	-5	-6	-7	-8
	1	Commercial						
		Court no. 4,	Jaipur	-	-	-	-	-
		Iginur			1	l	1	



S-2 Form-6

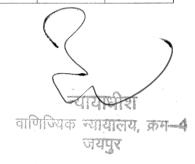
	,	t-			Co	ourt Name	e- Comme	rcial Cour	t no. 4, J	aipur				
						M	Ionth – Sej	ptember, 2	2020		* .	:		
,							Fo	rm 6						
					C	ontested cor	nmercial case	es disposed d	luring the i	nonth				
Sr. No.		Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Registration	Whether Urgent Relief was sought and Pre- Institution Mediation did not take place (Yes/ No)		disposal	Nature of Disposal (Contested /Settled)	execution of decree		Act Section
	-1	-2	-3	-4	-5	-(	-7	-8	-9	-10	-11	-12	-13	-14
1		Commercial Court no. 4, jaipur	i .	-	-	-	-	-	-	-	-	- -	-	-

न्ध्याद्यीश वाणिज्यिक न्यायालय, फ्रम-4 जयपुर

	Court N	Name- Con	nmercial (	Court no. 4	, Jaipur	
		Month .	– Septemb	er, 2020		
			Form 7			
	Sumr	nary of Comi	mercial Case	s during the	month	
Sr. No.	Court	District	cases pending on	cases instituted during the	cases disposed during the	Total number of cases pending at the end of the month
:	-1 -2	-3	-4	-5	-6	-7
,	Commercial Court no. 4,	Jaipur	703	123	2	824

वाणिज्यिक न्यायालय, क्रम-4 जयपुर Med Form-6(1)

		Court N	lame- Con	nmercial (	Court no. 4	i, Jaipur	
•			Month -	– Septemb	er, 2020		
List	of ca	ases received	for Pre-Instit	ution Mediati	on and Settle	ment during t	he month
Sr.		Name of Mediation	Total number of	Total number of	Total number of	Total number of	Total number of
No.		Centre [For example,		applications received	case settled During the	cases during	
		DLSA or Main	the 1st day of the month	during the month	month	1	the end of the month
		Mediation Centre					
	-1	Mumbai]	-3	-4	-5	5 -6	-
1		_	İ .	1			-



#### Med Form-6(2)

# Court Name- Commercial Court no. 4, Jaipur Month – September, 2020

S. No		No. of application received by Authority		plicant Party	Nature of Op	oposite Party	No.	of application	is slab- wise a	s per Schedu	ıle-II	No. of application disposed off as per Rule 3(4) and 3(6)	referred for mediation	No. of application where no settlement arrived at as per Rule 7(1)(ix)	where parties
	A CONTROL OF THE CONT		Individual	Corporate	Individual	Corporate		II	III	IV	V				/(1/(VII)
-1	-2	-3	-4	-5	-6	-7			-8			-9	-10	-11	-12
1	-	-	-	-	-	-		-	-	-	-	-		-	-

न्यायाधीश वाणिज्यिक न्यायालय, क्रम-4 जयपुर

# COMMERCIAL COURT JODHPUR METRO, JODHPUR Month – SEPTEMBER 2020

			Format for Statis [See Rule 3			
S.No.	Name of Court	No. of cases (on the 1st day of month of)		Total cases pending in the court (on the last day of the month as per column 3)	No. of cases disposed (during the month as per column 3)	Days taken to decide the case
	1	3	4	5	4	7
1	COMMERCIAL COURT	1124	230	1354	6	0

व्यापाधीश बाणिज्यिक न्यायालय श्रे जोधपुर

			CO	MMERCIAL COURT JODHPUI	R METRO, JO	DDHPUR			
				Month SEPTEMBE	R 2020				
				Form 1 List of cases e-filed during	the month				
lo.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registratio	Date of e-filing
I	2	3	4	5	6	7	8	9	10
L Co	ommercial Court	Jodhpur			NIII	/	0	, ,	10

न्यायाधीश

वाणिज्यिक न्यायालय श्रीजोधपुर

#### Sheet3

	COMM	ERCIAL COU	RT JODHPU	R METRO, JOI	OHPUR		
		MONTE	<b>H SEPTEMB</b>	ER 2020			
	List of cas	ses in which e-Paym	Form 2 ent of Court fee	s was made during t	he month		
Sr. No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of e- payment of Cour Fees
1	2	3	4	5	6	7	8
1	Commercial court	Jodhpur			NIL		

न्यायाधीश वाणिज्यिक न्यायालय में जोधपुर

#### Sheet4

Sr.

No.

Court

Commercial Court

Jodhpur

# COMMERCIAL COURT JODHPUR METRO, JODHPUR MONTH SEPTEMBER 2020 FORM 3 List of cases in which Electronic Service of Process has taken place during the month District Case No. Petitioner Name Vs. Respondent Name Advocate Registration Service of Process

NIL -----

व्यासाधीश वाणित्यक न्यायालय क्रिजांद्यपुर

Sheet5

#### MONTH - SEPTEMBER 2020

Form 4  List of total no. of cases randomly allocated during the month										
Sr. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)				
1	2	3	4	5	6	7				
1	Commercial Court	Jodhpur	Commercial court Jodhpur	-		-				

ज्यान्ताशीश ज्ञाणिन्यिक न्यायालय ज्ञाधपुर

#### **MONTH - SEPTEMBER 2020**

Form 5
List of cases in which Case Management Hearing was held during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of case management Hearing
1	2	3	4	5	6	7	8
1	Commercial court	Jodhpur		-	-		

व्याधास्थार। वाणिज्यिक न्यायात् श्रिजोधपर

#### **MONTH SEPTEMBER 2020**

#### Form 6

	1			Co	ntested com	imercial case	s disposed du	ring the mo	nth				
Sr. No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre- Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested /Settled)	The state of the s		AND THE PERSON NAMED IN COLUMN 2
1	2	3	4	5	6	7	8	9	10	11	12	13	14
	Commercial	Jodhpur	-	-		-		-		-		-	

न्यायाधीश

वाणिज्यिक न्यायालय ्रिजोधपुर

#### Sheet8

			ERCIAL COURT JODH			
			Month JUL	Y 2020		
			Form 7			
•			Summary of Commercial Ca	ses during the month		
III. Y DISTRICTOR				and the month		
Sr. No.	Court	District		Total number of cases instituted during the	Total number of cases disposed during the	Total number of cases pendin at the end of the month
	Court  2 Commercial Court	District 3	Total number of cases pending on the 1st day of	Total number of cases		Total number of cases pendin at the end of the month

न्यायाधीश वाणिज्यिक न्यायालय श्रेनोधपुर

			L COURT JODHPUR	and the second district of the second	PUR	
			MONTH SEPTEMBE	R 2020		
		List of cases received t	for Pre-Institution Mediation a	nd Settlement during th	ne month	
Sr. No.	Name of Mediation Centre [For example, DLSA or Main Mediation Centre Mumbai]	Total number of applications pending on the 1st day of the month	Total number of applications received during the month	Total number of casessettled duringthe month	Total number of non- starter cases during the month	Total number of applications pending at the end of the month
1	2	3	4	5	6	7
1	-	-	-	-		-

न्यायाभीश

वाणिज्यिक न्यायालय

S. No	CONTROL OF STREET	No. of application received by Authority	STATE OF THE PARTY		Nature of Pa	Opposite	No. of		ations :			applicatio	referred for mediation	settlement arrived at as	No. of application where parties reached a settlement as per Rule 7(1) (vii)
			Individual	Corporate	Individual	Corporate	I	II	III	IV	V				
1	2	3	4	5	6	7			8			9	10	11	12
1		-												-	-

न्यायाधीश वाणिज्यिक न्यायालय श्रेजोधमुर

## S-1 Form-1

# Court Name COMMERCIAL COURT KOTA Month SEPTEMBER/2020

Format for Statistical data [See Rule 3(1)]

		La Company	, , ,,			1	
S.No.	Name of Court	No. of cases  (on the 1st  day of  month of)	cases instituted (during the	pending in the court (on the last day of the month	(during the month as per	to decide the case	
1	2	3	4	5	6	(7)	
1	COMMERCIAL COURT KOTA	991	1	992	0	N/A	

न्यायाधीश

1 वाणिज्यिक न्यायाल्य कोदा (राज्र)

Page 1

# Court Name COMMERCIAL COURT KOTA Month SEPTEMBER/2020

Form 1
List of cases e-filed during the month

C. See of cases of fined during the month													
Sr. Court No.	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E- mail Id	Date of Registration	Date of e- filing					
-1 -2 COMMERCIAL COURT	-3	-4	-5	-6	-7	-8	-9	-10					
1 KOTA	КОТА	NIL	NIL	NIL	NIL	NIL	NIL	NIL					

न्यायाधीश <sup>23</sup> वाणिज्यिक न्यायालय कोटा (राज.)

# Court Name COMMERCIAL COURT KOTA Month SEPTEMBER/2020

Form 2
List of cases in which e-Payment of Court fees was made during the month

	List of embes !						1	
C.				Petitioner Name Vs Respondent		Date of	Date of e- payment of	The second line is the second li
Sr. No.	Court -2	District	Case No.	Name -5	Advocate -6	Registration -7		
1	COMMERCIAL COURT KOTA	KOTA	NIL	NIL	NIL	NIL	NIL	And the second of the second or the second o
	-8 -8 -41							

न्यायाधीश ०५ . १०. २० १ वाणिज्यिक न्यायालय कोटा (राज.)

Page 1

# Court Name COMMERCIAL COURT KOTA Month SEPTEMBER/2020

Form 3List of cases in which Electronic Service of Process has taken place during the month

	Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
A Committee of the Comm	ences un secto de l'Essayo	-2	-3	-4	-5	-6	-7	-8
Section of the sectio	1	COMMERCIAL COURT KOTA	KOTA	NIL	NIL	NIL	NIL	NIL
	2							

नपाधाधीती वाभितिकाः नवस्ति

第2章 (新成)

# Court Name COMMERCIAL COURT KOTA Month SEPTEMBER/2020

Form 4
List of total no. of cases randomly allocated during the month

List of total i	io. of cases i	andomiy and	Octave and	8		
Sr. Court No.	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)	_
-1 -2	-3	-4	-5	-6	-7	_
1 COMMERCIAL COURT KOTA	kOTA	NIL	NIL	NIL	NIL	
2						

न्यायाधीश

वाणिज्यिक न्यायालय कोटा (राज.)

# Court Name COMMERCIAL COURT KOTA Month SEPTEMBER/2020

NIL

**kOTA** 

Sr.

No.

**COMMERCIAL** 

**COURT KOTA** 

Form 5 List of cases in which Case Management Hearing was held during the month Date of case Date of Advocate Petitioner Case No. District Court Registration management Name Vs. Hearing Respondent Name -7 -5 -6 -4 -3 -1

> न्यायाधीश वाणिज्यिक न्यायालय कोटा (राज.)

NIL

NIL

NIL

NIL

# Court Name COMMERCIAL COURT KOTA Month SEPTEMBER/2020

#### Form 6

A Comment of the Comm												
			Cor	ntested cor	nmercial cases	disposed du	ring the mon		· · · · · · · · · · · ·	Date of	Number of	Act Section
Sr. Court No.	District C	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Whether	Date of Decision	Days for disposal	Disposal	execution of decree	days for execution of decree from date of decision	
						_	8	-9 -1	0 -1	-13	-1	-14
	-2 -3		-4 -: NIL	5 NIL	-6 -/ NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL
COMMERCIAL COURT KOTA	kOTA	NIL	NIL	INID								

न्यायाबीश वाणिज्यिक न्यायालय कोटा (राज.)

# Court Name COMMERCIAL COURT KOTA MonthSEPTEMBER2020

# Form 7

Sr. No.	Court	1779	Total number of cases	Total number of cases instituted during the	Total number of cases disposed during the month	Total number of cases pending at the end of the month	
-1	-2	-3	_4	-5		-6	-7
1	COMMERCIAL COURT KOTA	kOTA	991	1	0	992	

Page 1

वाणिज्यिक न्यायालय

# Med Form-6(1)

# Court Name COMMERCIAL COURT KOTA Month SEPTEMBER/2020

	List of cases received for	Pre-Institution	n Mediation a	nd Settlement	during the m	onth
		Total	Total	Total	Total	Γotal
						number of
	DLSA or Main Mediation					applications
	Centre Mumbai]				cases during	
	** - ** ** ** ** ** ** ** ** ** ** ** **		8	month		the end of
		of the month	month			the month
— 1	-2	-3	-4	-5	-6	-7
A CONTRACTOR OF THE CONTRACTOR						
1	COMMERCIAL COURT	NIL	NIL	NIL	NIL	NIL
1	KOTA					
		.1.				, ,

Page 1

न्यायाधीश वाणिज्यिक न्यायालय कोटा (राज.) Sheet10

# Court Name COMMERCIAL COURT KOTA 3RD QTR 1-07-20 TO 30-09-2020

S. No	Name of the Authority	No. of application received by Authority	Nature of Ap	plicant Party	Nature of O	pposite Party	No	. of applicati	ions slab- wis	e as per Scheo		No. of application disposed off as per Rule 3(4) and 3(6)	referred for mediation	where no settlement arrived at as per Rule	where parties
-1	-2 COMMERCIAL	-3	Individual -4	Corporate -5	Individual -6	Corporate -7	I	11	-8	IV	V	-9 NIL	-10 NIL	-II NIL	-12 NIL
	COMMERCIAL COURT KOTA	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	I NIL			COMPANY CONTRACTOR AND AND AND AND AND AND AND AND AND AND

न्यायाधीश वाणिज्यिक न्यायातय कोटा (राज)

#### Statical Data Format

# COMMERCIAL COURT, UDAIPUR (RAJ.)

# **SCHEDULE**

# Format for statistical data for the Month of Sep. 2020

# (See Rule 3)

SN	Name of the Court	No. of cases pending (on the 1 <sup>st</sup> day of Month)	No. of New cases instituted (during the month as per column 3)	Total cases pending in the court (on the last day of the month as per column 3)	No. of cases disposed (during the month as per column 3)	Average no. of days taken to decide the case
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Commercial Court Udaipur	800	22	819	3	Approximately 53 Days

Judge

Commercial Court,

Udaipur

#### e-court fees

# **Commercial Court, Udaipur**

Month Sep-2020

Form-2

List of cases in which e-Payment of Court fees was made during the month

SN	Court	District	Case No.	Petitioner v/s Respondent	Advocate	Date of Registration	Date of e-Payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Commercial Court Udaipur	Nil	Nil	Nil	Nil	Nil	Nil

Judge

Commercial Court,

Udaipur

# **Commercial Court, Udaipur**

Month Sep.2020

# Form-3

# List of cases in which Electronic Service of Process has taken place during the month

SN	Court	District	Case No.	Petitioner v/s Respondent	Advocate	Date of Registration	Date of e-Payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Commercial Court, Udaipur	Udaipur	Case No12/2020 CM-38	M/s Barman Associates Versus My Prifard Transformation	Rajiv Pamecha	09.09.2020	-

Judge

Commercial Court,

Udaipur

#### Randomly Allocated case

# **Commercial Court, Udaipur**

Month Sep-2020

# Form-4

# List of total no. of cases randomly allocated during the month

SN	Court	District	Court Name	Court No.	Case type	Case Count (No. of cases randomly allocated)
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Commercial Court , Udaipur	Udaipur	Commercial Court	-	-	1-1

Judge Commercial Court Udaipur

#### Case managemen hearing

# **Commercial Court, Udaipur**

Month Sep-2020

Form-5

List of cases in which Case Management Hearing was held during the month

SN	Court	District	Case No.	Petitioner v/s Respondent	Advocate	Date of Registration	Date of case Management Hearing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
				NIL		,	

Judge Commercial Court, Udaipur

#### Contested case list

# **Commercial Court Udaipur**

Month Aug-2020 Form-6

Contested Commercial Cases disposed during the month of Sep., 2020

SN	Court	District	Case No.	Petitioner v/s Respondent	Advocate		Whether urgent relief was sought and Pre- Institution Mediation did not take place Yes/No		Days for Disposal	Nature of Disposal (Contested/Sett led)	Date of executio n of decree	No. of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
1	Commercial Court, Udaipur	Udaipur	Civil Misc.Non Connected (38) 9/2020	MADHAV LAL JAT VS. CITY BANK NATIONAL	LALIT JAIN / P.C.JAIN	24.07.2020	-	15.09.2020	53 DAYS	CONTESTED	-		SEC.9 ARBITRATION. & CONCILIATIO ACT

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Judge Commercial Court Udaipur

#### Summary of commercial cases

# **Commercial Court Udaipur**

Month Sep-2020

Form-7

	Summary of Commercial Cases during the month												
SN	Court	District	Total no. of cases pending on the 1 <sup>st</sup> day of the month	Total no. of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month							
(1)	(2)	(3)	(4)	(5)	(6)	(7)							
1	Commercial Court, Udaipur	Udaipur	800	22	3	819							

Judge Commercial Court, Udaipur pre institution mediation

# **Commercial Court Udaipur**

Month Sep-2020 [See rule 10 (2)]

SN	Name of Mediation Centre [For example, DLSA or Main Mediation Centre Mumbai]	total no. of	Total no. of applications received during the month	Total no. of cases		Total no. of applications pending at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	ADR Centre, Udaipur	39	4	0	3	40

नोट :— इस न्यायालय से संबंधित Pre- Institution Mediation and Settlement की प्रक्रिया ADR Centre, Udaipur के माध्यम से करवाई जाती है। इस न्यायालय से संबंधित मीडिएशन प्रकरणों की सूचना उक्तानुसार ADR Centre, Udaipur द्वारा दी गई है।

Judge Commercial Court
Udaipur